

## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

**PETITION NUMBER** 

: TCP/5/2016

NAME OF THE PETITIONER(S)

: Shri Kuberan N. & 21 Others

NAME OF THE RESPONDENT(S)

: Monarch Steels (India) Limited & 3 Others

UNDER SECTION

S.No. Name (in Capitals)

: 397/398

Represented by

١	D. CHANDRAGUPTA	Coursel
1.	T.K. Bhackere	Counsel F

Counsel for Jetitioness

MA

Signature

## <u>ORDER</u>

Counsel for Petitioner present. Counsel for Petitioner filed an Application to seek reliefs as prayed under para 4(e) and 2(f). Counsel for R2 in the Application present and prayed for time for filing counter. Counsel for Petitioner submitted that R3, R5 and R7 are no more. Therefore, he is directed to send a private notice to R4, R6 and R8. Put up on 17.08.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk (CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)